

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Item No. 101
(IB)-2900/(ND)/2019

Under Section: 7 of IBC

In the matter of:

Gitasha Khanna & Ors.

....**Applicant**

Vs.

Aegis Value Homes Ltd.

....**Respondent**

Order delivered on 02.01.2020

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)
SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Applicant

: Mr. Sanjeev Panda, Adv.

For the Respondent

: Mr. Ankur Sood, Ms. Romila Mandal,
Advocates

ORDER

Learned counsel for the applicant seeks time to take instructions as this being the application filed by home buyers and in view of the latest ordinance which has come into effect on 28th December 2019, he shall take appropriate steps. Adjourned to 31.01.2020.

**Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

